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O.A.NO.884 OF 2006

ORDER DATED 16.01.07

Heard Mr.S.B.Das,Ld.Counsel for the Applicant and Mr.U.B.Mohapatra,Ld.SSC for the Respondents; on whom a copy of this O.A. has already been served.

2. Applicant is a Post Graduate (M.A.)with degree in Library Science and has been continuously working as librarian in the institute since 25.03.1996. The Ministry of Finance has revised the entry scale of pay of the departmental librarians and the matter is also adjudicated by Hon'ble Principal Bench of CAT, New Delhi in O.A.No.1959/2003. In that O.A., Hon'ble Principal Bench held that "the Respondents to consider the claim of the Applicant for grant of higher pay scale of Rs.1400-2600 in term of Notification dated 12.04.1991. In case it is considered necessary, they may hold a DPC for promotion to the post of Library Information Assistant and they provide the higher pay scale to the Applicant."

3. It is the case of the Applicant that this order has been implemented in respect of the IHM Pusa, New Delhi. In pursuant to the order of the Principal Bench of CAT, she appears to have filed a representation before the Chairman, Institute of Hotel Management and Catering Technology and Applied Nutrition, Bhubaneswar(Res.No.2) on 09.01.06 and she says that no action has been taken there on.

4. Having heard both the parties, without expressing any opinion on the merit of the case, Res.No.2 is directed to dispose of the representation, if not already done, as per rules and keeping in view the order of Hon'ble Principal Bench of CAT, New Delhi, within a period of two months from the date of receipt of this order.

5. With the above, the O.A. is disposed of at the admission stage.

6. Send copies of this order along with copies of the O.A. and all accompanied documents to all the Respondents by speed post, the cost of which be borne by the Ld. Counsel for the Applicant, as volunteered by him by 17.01.07. And free copies of this order be handed over to the Counsel for both the parties.

MEMBER(ADMN.)


VICE-CHAIRMAN